

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 19th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 218 of 2012 &
I.A. No. 360 of 2012**

&

Appeal No. 219 of 2012

In the matter of

M/s. Balasore Alloys Ltd.

... Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant(s) :

**Mr. Ramji Srinivasan, Sr. Adv.
Mr. Samareshwar Mohanty
Ms. Reha Mitra**

Counsel for the Respondent(s):

**Mr. Rutwik Panda
Ms. Anshu Malik for R-1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R.2 & 3**

**Appeal No. 233 of 2012 &
IA No. 374 of 2012**

M/s Tata Steel Ltd.

... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors.

..Respondent(s)

Counsel for the Appellant(s):

**Mr. R.M.Patnaik
Mr. P.P.Mohanty**

Counsel for the Respondent(s):

**Mr. Rutwik Panda
Ms. Anshu Malik for R.1
Mr. R.K. Mehta
Mr. Elangban P.S.**

Ms. Ishita

ORDER

Mr. Ramji Srinivasan, the learned Senior Counsel has finished his arguments.

Post these matters for the reply submissions of the Respondents on **14.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js